## F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 18.09.2017

## ORDER NO. 129 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **roster order no. 126 of 2017, for CESTAT Delhi** to the extent indicated below:-

| COURT  | PERIOD                            | WORK ASSIGNED  |
|--|-----------------------------------|--|
| Hon'ble Justice Dr. Satish<br>Chandra, President and Hon'ble<br>Shri B. Ravichandran, Member | to 29.09.2017.                    | Customs, Excise &<br>Service Tax<br>Division Bench<br>matters. |
| (T)<br>Hon'ble Shri Ashok Jindal,<br>Member (J)  | From 25.09.2017<br>to 29.09.2017. | Single Member<br>Bench matters, as<br>notified                 |

Note :

Hon'ble Shri V. Padmanabhan, Member (T) will attend to the Chamber work during the period from 25.09.2017 to 29.09.2017.

**By Order** 

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(A.Mohan Kumar) Registrar

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A sst Dy. Registrar

## F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 18.09.2017

## ORDER NO. 130 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **roster order no. 188 of 2016, for CESTAT Ahmedabad** to the extent indicated below:-

| COURT                        | PERIOD          | WORK<br>ASSIGNED |
|------------------------------|-----------------|------------------|
| Hon'ble Shri M.V. Ravindran, | From 03.10.2017 | Single Member    |
| Member (J)                   | to 13.10.2017   | bench matters    |

**By** Order

(A.Mohan Kumar) Registrar

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Asstt.